

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**I.A. No. 148 of 2012 in**  
**D.F.R. No. 565 of 2012**

**Dated: 16<sup>th</sup> May, 2012**

**Powergrid Corporation of India Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **12.07.2012.**

**COURT MASTER**